

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

CSA No.27/(MAH)/2018

CORAM:

SHRI B. S. V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 08.02.2018

NAME OF THE PARTIES: Hypercity Retail (India) Ltd

SECTION OF THE COMPANIES ACT: 230-232

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ORDER

CSA No. 27/230-232/NCLT/MB/MAH/2018

CSA No. 28/230-232/NCLT/MB/MAH/2018

The Company Applications allowed

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)